

**GOVERNMENT OF INDIA  
MINISTRY OF POWER**

**LOK SABHA  
UNSTARRED QUESTION NO.1908  
ANSWERED ON 31.07.2025**

**STRENGTHENING OF POWER DISTRIBUTION INFRASTRUCTURE IN JAMUI**

**1908. SHRI ARUN BHARTI:**

**Will the Minister of POWER  
be pleased to state:**

- (a) the progress made in strengthening the power distribution infrastructure in the Jamui Lok Sabha Constituency under the Revamped Distribution Sector Scheme (RDSS);**
- (b) the current status of feeder separation for agricultural and domestic consumers in the rural areas of Jamui and the timeline for its completion;**
- (c) whether there is any plan to establish new Power Sub-Stations or to augment the capacity of existing ones in the regions like Chakai, Sono and Khaira to address low voltage issues and if so, the details thereof; and**
- (d) the steps being taken by the Government to ensure uninterrupted and quality power supply across the Constituency and reduce Aggregate Technical & Commercial (AT&C) losses?**

**A N S W E R**

**THE MINISTER OF STATE IN THE MINISTRY OF POWER**

**(SHRI SHRIPAD NAIK)**

**(a): The progress of distribution infrastructure works sanctioned under Revamped Distribution Sector Scheme (RDSS) in Jamui Lok Sabha Constituency are at Annexure-I.**

**(b): Under RDSS, the Government of India has actively pursued feeder segregation in rural areas where agricultural load exceeds 30%, including in districts like Munger, Sheikhpura and Jamui. The status of feeder segregation works is as under:**

<b>Sl. No.</b>	<b>Districts</b>	<b>Sanctioned</b>	<b>Segregated</b>
<b>1</b>	<b>Munger</b>	<b>25</b>	<b>25</b>
<b>2</b>	<b>Sheikhpura</b>	<b>29</b>	<b>25</b>
<b>3</b>	<b>Jamui</b>	<b>27</b>	<b>21</b>
<b>Total</b>		<b>81</b>	<b>71</b>

**The sanctioned works are expected to complete by March 2026.**

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**(c) : Under the RDSS, a new 33/11 kV 2x10 MVA power substation has been approved at Batiya in the Sono block of Jamui district to mitigate low voltage concerns. In addition to this, the following new 33/11 kV 2x10 MVA substations have also been sanctioned under RDSS across the three districts of the Jamui Lok Sabha Constituency:**

- i. Indpe Substation in Jamui district**
- ii. Garhiraampur (Rishikund) Substation in Munger district**
- iii. Matokhar Substation in Sheikhpura district**
- iv. Gangti Substation in Sheikhpura district**

**(d) : Government of India has undertaken number of reform measures to improve distribution infrastructure and to bring down AT&C losses in the Country, including Jamui Constituency. These include:**

- i. Electricity (Second Amendment) Rules, 2023 mandating timely reconciliation and payment of subsidies declared by State Governments.**
- ii. Ensuring that the tariff and true-up orders are issued in time.**
- iii. Mandating proper Energy Accounting and Audit based on machine based data.**
- iv. Allowing additional borrowing space of 0.5% of GSDP to State Governments linked with power sector reforms.**
- v. Corporate Governance Guidelines to enable mechanisms for performance improvement and accountability in DISCOMs.**
- vi. RDSS is also one such key initiative, which aims at bringing down the AT&C losses to pan-India level of 12-15% and ACS-ARR gap to zero. Under the Scheme, projects worth Rs. 2.82 lakh crore have been sanctioned. These involve distribution infrastructure works worth Rs. 1.51 lakh crore which include replacement of bare conductors with covered conductors, laying Low Tension Aerial Bunched (LT AB) cables, and upgradation/augmentation of Distribution Transformers (DT)/Sub-stations, etc. The fund release under the scheme has been linked to performance of Distribution Utilities against various financial parameters, the prominent among them being Aggregate Technical and Commercial (AT&C) losses and ACS-ARR Gap. Execution of these works would also help improve quality of supply of power. Prepaid smart metering is also one of the critical interventions envisaged under RDSS, which would help in improving AT&C losses.**

**As a result of the concerted efforts made by the Centre and the States, the AT&C Losses have reduced from 21.91% in FY2021 to 16.12% in FY2024 at pan India level.**

**ANNEXURE****ANNEXURE REFERRED IN REPLY TO PART (a) OF UNSTARRED QUESTION NO. 1908 ANSWERED IN THE LOK SABHA ON 31.07.2025**

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Details of distribution infrastructure works sanctioned under RDSS in Jamui Constituency (Districts: Munger, Sheikhpura & Jamui) as on 24.07.2025								
Sl. No.	Description	UoM	Munger		Sheikhpura		Jamui	
			Sanctioned quantity	Achievement	Sanctioned quantity	Achievement	Sanctioned quantity	Achievement
Smart Metering Works								
1	Consumer meter	Nos.	55287	31280	21205	13329	24869	18382
2	Feeder meter	Nos.	109	106	57	71	96	103
3	DT meter	Nos.	3848	2779	1996	949	4166	3242
Distribution Infrastructure Works								
4	New Power Substation	Nos.	1	0	2	0	2	0
	(2 x 10 MVA)							
5	33 kV HT Line	ckm	15.5	0	14	0	45	0
6	11 kV HT Line	ckm	629.77	450.09	668.91	463.11	789.28	626.1
7	LT line	ckm	1246.91	1164.39	1041.27	965.32	1436.21	1426.36
8	Distribution Transformer	Nos.	811	946	924	840	1265	1184
9	Feeder Segregation	Nos.	25	25	29	25	27	21
10	Addl. Households	Nos.	206	0	0	0	1182	0

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